

LIR No. 6318/2016

Ganesh Pal vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for further proceedings.

Perusal of record shows that inquiry issue is decided in favour of the workman and against the management.

Now, put up for WE on remaining issues on **22.09.2020**. Workman is directed to file evidentiary affidavit and to supply copy of the same to the management or its AR by the next date of hearing.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 393/2016

Ashok Kumar vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for further proceedings.

Perusal of record shows that inquiry issue is decided in favour of the workman and against the management.

Now, put up for WE on remaining issues on **28.10.2020**. Workman is directed to file evidentiary affidavit and to supply copy of the same to the management or its AR by the next date of hearing.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9827/2016

Rajpal Singh vs M/s S G Constructions

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and on filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **05.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9829/2016

Pooran Singh vs S G Constructions

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and on filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **05.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9840/2016

Subhash Chander vs M/s Sahara Centra for Residential Care and Rehabilitation

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Ms Amritanandan Chakravorty, AR for the management.

The matter is fixed for filing of WS by the management.

It is submitted by AR for the management that WS had already been filed by the management.

Record perused. Perusal of the record shows that WS had already been filed on behalf of the management on 19.03.2020.

Now, matter stands adjourned for filing of rejoinder of WS of the management, by the workman on **26.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 469/2017

Mukesh Kumar vs M/s Simplity Retail India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and after filing PF, notice of statement of claim be issued to the management, which is returnable before the Court on **08.12.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 871/2018

VV N Murty vs M/s The H T Media Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Amit Srivastava, AR for the workman.
 Ms Raavi Birbal, AR for the management.

The matter is fixed for further proceedings.

Perusal of the record shows that AR for the management has given statement that preliminary issue may be decided after leading evidence at the time of final adjudication.

At request, matter stands adjourned for WE on

06.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 1023/2018

Panchu Uravo Vs M/s I T V School of Media and management

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 None for the management.

The matter is fixed for service of management after filing of fresh address.

Workman is directed to file PF and fresh address of the management and on filing of PF and fresh address of the management, notice of statement of claim be issued to the management which is returnable before the Court on **05.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 1024/2018

Satish Kumar Vs M/s I T V School of Media and management

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 None for the management.

The matter is fixed for service of management after filing of fresh address.

Workman is directed to file PF and fresh address of the management and on filing of PF and fresh address of the management, notice of statement of claim be issued to the management which is returnable before the Court on **05.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 1025/2018

Mikhil Topo Vs M/s I T V School of Media and management

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 None for the management.

The matter is fixed for service of management after filing of fresh address.

Workman is directed to file PF and fresh address of the management and on filing of PF and fresh address of the management, notice of statement of claim be issued to the management which is returnable before the Court on **05.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 1026/2018

Sachin Vs M/s I T V School of Media and management

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 None for the management.

The matter is fixed for service of management after filing of fresh address.

Workman is directed to file PF and fresh address of the management and on filing of PF and fresh address of the management, notice of statement of claim be issued to the management which is returnable before the Court on **05.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 4305/2018

Girish Kumar vs M/s Santosh Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Dharmender Kumar, AR for the management.

The matter is fixed for filing of rejoinder to the WS of management and framing of issues.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, Court notice be issued to the workman to appear before the Court and to file rejoinder, if any to the WS of management.

Matter stands adjourned for filing of rejoinder and framing of issues on **19.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

Mis. DJ No. 43/2020

Madhu Bala vs Management of Competition Review Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Roop Jangu, AR for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for arguments on application for setting aside ex-parte order moved on behalf of the management.

Reply already filed on official email ID. Same be taken on record.

Arguments heard on the application.

Be put up for order on application on **05.09.2020.**

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 3776/2016

Saroj vs RMX Joss Merchants Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

13.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 7017/2016

Bharat Pal Singh vs Mohan Export India Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LCA No. 394/2016

Braham Prakash vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Jai Bhagwan Sharma, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

19.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LC No. 1555/2016

Wahed Ahmed vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LC No. 2014/2016

Harinder Kumar Sharma vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LC No. 514/2016

Prem Paul vs M/s Hotel ITC Mayura

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Ms Charu, AR for the workman alongwith workman.
Ms Deepti, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

03.11.2020.

VEENA RANI

POLC/RADC

02.09.2020

LCA No. 829/2016

Sukhbir Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 6372/2016

Mohd. Hussain vs M/s Kapkol Services

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **26.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 1481/2016

Attar Singh vs M/s Agrent Reality Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 3038/2016

Ramesh Wangoo vs M/s Hotel Welcome Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 3323/2016

Dashrath Ravi Dass vs M/s Hotel Welcome Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 3334/2016

Jitender Kumr vs M/s Hotel Welcome Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 4393/2016

Anil Sharma vs M/s Hotel Welcome Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 5798/2016

Umesh Tomar vs M/s Hotel Welcome Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 5800/2016

Abhishek vs M/s Hotel Welcome Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At joint request, matter stands adjourned for WE on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LC No. 2925/2016

Phool Chand vs M/s Aargee Contract Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **13.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 7535/2016

Ram Krishan vs M/s Senor Exports

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **07.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 7536/2016

Munna Saha vs M/s Senor Exports

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **07.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9412/2016

Subhash Chand vs M/s Hotel Lalit

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **09.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9642/2016

Satender Kumar vs M/s S R Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

05.11.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9643/2016

Govind Mani vs M/s Kasha Paradox Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **09.11.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 410/2017

Surender Singh vs M/s B Budh Singh Gulab Singh Bharat Petroleum Corp. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **04.12.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 462/2017

Ram Kewal Mayura vs M/s Simply Retail India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 Management is already ex-parte.

The matter is fixed for ex-parte WE.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte WE on **08.12.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 463/2017

Brijesh Kumar Singh vs M/s Simply Retail India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 Management is already ex-parte.

The matter is fixed for ex-parte WE.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte WE on **08.12.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 464/2017

Etender Singh vs M/s Simply Retail India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 Management is already ex-parte.

The matter is fixed for ex-parte WE.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte WE on **08.12.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 468/2017

Dhirender Kumar Mishra vs M/s Simply Retail India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 Management is already ex-parte.

The matter is fixed for ex-parte WE.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte WE on **08.12.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LCA No. 296/2016

Basti Ram Mathur vs M/s North MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Vivek Chandra, AR for the North MCD

Ms Nishtha Chawla, AR for the South MCD.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

06.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LC No. 68/2016

Anil Messy vs M/s F C M Travel Solution India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 5734/2016

Sukrit Dass vs Fine Tech Commercial

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Ms Reeta Yagnik, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

09.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 4755/2016

Dhruv Singh vs M/s Dimple Creation Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **13.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 5958/2016

Rashid Khan vs M/s Cenario India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

12.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 85/2016

Basant Kumar Singh vs M/s Jaycon Infrastructure Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Vivek Chauhan, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

27.10.2020.

VEENA RANI

POLC/RADC

02.09.2020

LC No. 656/2016

Nanhku vs M/s R K Nanda Sons

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 9585/2016

Deepak Kumar vs M/s Randstad India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Tribhuwan, AR for the workman.
 Shri Pradhyuman Gautam, AR for the management.

The matter is fixed for ME.

At joint request, matter stands adjourned for ME on

17.11.2020.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 484/2017

Kuldeep Kumar vs M/s Delhi Airport Services Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.

Shri Vineet Anand, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

19.11.2020.

VEENA RANI

POLC/RADC

02.09.2020

LCA No. 1044/2016

Govind Singh vs M/s State Bank of Bikaner and Jaipur

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application for setting aside ex-parte order dated 17.07.2018 filed by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on setting aside ex-parte order on **09.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LC No.2172/2016

Ram Babu vs M/s Shahi Export Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.
 Shri Deepak Thukral, AR for the management.

The matter is fixed for arguments on inquiry issue.

Written submissions already filed on behalf of the management.

Workman is directed to file written submissions by the next date of hearing.

At request, matter stands adjourned for arguments on inquiry issue on **07.10.2020**.

VEENA RANI

POLC/RADC

02.09.2020

LIR No. 8702/2016

Veena vs Sir Ganga Ram Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

02.09.2020.

Present : None for the workman.
 None for the management.

File put up before me by the Ahlmad of the Court by stating that it was fixed for 30.08.2020 and 30.08.2020 was holiday and inadvertently, same was not put up before the Court on 30.08.2020.

The file is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **12.11.2020**.

Management is directed to file evidentiary affidavit with directions to supply advance copy of the same to the workman or his AR by the next date of hearing.

VEENA RANI

POLC/RADC

02.09.2020